

SECTION-XV

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL (C) NO. 2799 OF 2008

MUKUNRAJ & ORS.

...APPELLANTS

VERSUS

NATHMAL (D) THROUGH LRS.

...RESPONDENT

OFFICE REPORT

This is an appeal granted by this Hon'ble Court on 01.04.2008 in SLP(C) No. 7553/2005 against the Judgment and Order dated 21.02.2005 of the High Court of Judicature for Rajasthan at Jodhpur in CSA No. 55/2005.

It is submitted that earlier there were three respondents in the matter above-mentioned. Respondent No. 1 is represented through sole LRs. who is respondent No. 2 in the matter. Respondent No. 2 has also died leaving behind 10 LRs. and all are represented through Mr. Prashant Bhushan, Advocate. Respondent No. 3 has been served at SLP stage, but no one has entered appearance on behalf of respondent No. 3 so far.

Service is complete.

Counsel for both sides have filed their respective statement of case.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 7th day of March, 2017.

ASSISTANT REGISTRAR

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